

(c) the steps taken to ensure the availability of gas cylinders in the State?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (c). While Oil Companies are continuously meeting the requirement of LPG in Orissa, occasional backlog can develop in certain areas due to reasons like strike, non availability of appropriate transport etc.

[English]

Extraction of Ginger Oil Industry in Sikkim

313. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether ginger is cultivated and produced in large quantity in Sikkim;

(b) whether the Union Government have received any proposal from the Government of Sikkim to set up any industry to extract ginger oil and other related products which are in great demand in foreign countries; and

(c) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Construction of Flats Under New Pattern (HUDCO) Scheme, 1979

314. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of flats under various categories or the New Pattern (HUDCO) Scheme, 1979 constructed during 1991 and possession given to the allottees;

(b) whether the target of construction of flats was met and if not, the reasons therefor and how does the same compare with the presiding three years;

(c) the reasons constructing less number of flats of MIG category and the steps taken to construct more such flats;

(d) whether any target for construction of flats for the year 1992 has been fixed; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) According to DDA, during the year 1991-92, a total of 8,933 flats were constructed under New Pattern Scheme, 1979. During this period possession was given in respect of 10,255 flats including flats taken up for construction during preceding years.

(b) The details regarding target/achievement for the relevant years are reported as follows:

<i>Year</i>	<i>Target for construction</i>	<i>No. of flats constructed</i>
1988-89	16,792	14,840
1989-90	23,592	19,370
1990-91	8,723	7,221
1991-92	9,433	8,933

The reasons for shortfall in construction are reported as follows:—

1. Delayed completion of external electrification work and Connection.
2. Delayed connection of water and sewerage system.
3. Shortage of essential buildings materials like Cement & Steel, C. I. Pipes and G. I. Pipes.

(c) In the Action Plan for the current year it has been planned by DDA to take up about 9,500 flats of MIG category as against about 6,500 flats LIG category.

(d) & (e). Action plan has been prepared by DDA for construction of 8424 flats in the year 1992-93 as below:—

SFS	2,000
MIG	1,481
LIG	3,028
JANTA/ EWS	1,835
Staff quarters	80
	8,424

Out of Turn Allotment of Government Accommodation

316. MEJ. GEN. (RETD.) BHUWAN CHADRA KHANDURI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to allot Government accommodation on priority basis to those Union Government employees who are the permanent residents of the earthquake hit Garhwal region and whose houses have been damaged by the earthquake; and

(b) if so, the number of such applications received and the number out of them disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No such proposal is under consideration.

(b) Does not arise.

Projects Submitted by State Under NCR

317. SHRIMATI VASUNDHARA RAJE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the States which fall under the purview of the National Capital Region (NCR) have submitted project to the Union Government for implementing them during the Eighty Five Year Plan;

(b) if so, the details thereof, State-wise; and

(c) whether any time bound programme have been drawn for the implementation of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Only one scheme from Meerut Development Authority has been received in the NCR Planning Board during the year 1992-93.

(b) The project relates to Road Network and electrification of Vedvyas Puri Scheme.

(c) The projects will be taken up and executed to the extent of available funds.

Communal Riots

318. SHRI SYED SHAHABUDDIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of communal riots which took place during 1992 so far, State/Union Territory-wise;